

FORM G

Invitation For Expression Of Interest For M/s. Vamsee Teja Modern Rice Mill Private Limited Operating In Agro-industry At West Godavari District

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vamsee Teja Modern Rice Mill Private Limited CIN: U15122AP2012PTC080350 PAN: AAECV0177C
2	Address of the registered office	Vamsee Teja Modern Rice Mill Private Limited CIN: U15122AP2012PTC080350 PAN: AAECV0177C
3	URL of website	https://vtmrml.stellarinsolvency.com/
4	Details of place where majority of fixed assets are located	The rice mill/factory has been sold to third party in FY 2020-21. The remaining nominal assets are located at D.NO. 3-249, Koderu-Tadepalligudem State Highway, Alamuru, Penumantra Mandal, Andhra Pradesh, India – 534 126.
5	Installed capacity of main products/ services	N/A, the rice mill/factory has been sold to third party in FY 2020-21.
6	Quantity and value of main products/ services sold in last financial year	N/A, there is no revenue from operations in the company as is evident from its last available financial statements as on 31-03-2025.
7	Number of employees/ workmen	N/A, there are no employees/workmen to the extent information made available.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please contact at: ip.vamseetejaricemill@gmail.com Visit website: https://vtmrml.stellarinsolvency.com/
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please contact at: ip.vamseetejaricemill@gmail.com Visit website: https://vtmrml.stellarinsolvency.com/
10	Last date for receipt of expression of interest	30th September 2025
11	Date of issue of provisional list of prospective resolution applicants	08th October 2025
12	Last date for submission of objections to provisional list	13th October 2025
13	Date of issue of final list of prospective resolution applicants	15th October 2025
14	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	17th October 2025
15	Last date for submission of resolution plans	17th November 2025
16	Process email id to submit EOI	ip.vamseetejaricemill@gmail.com
17	Details of the corporate debtor's registration status as MSME.	N/A

Place: Hyderabad
Date: 11-09-2025

Sd/-

Mr. Kambhammettu Sri Vamsi -Resolution Professional
IBBI Reg. No. IBBI/PA-001/IP-P00664/2017-2018/11141

AFA Valid till: 31/12/2025

Reg. Address: Plot No. A-85, Flat No. DX-4, Sri Varasiddhi Nivas, Road No. 11, Opposite Sai Baba Temple, Jubilee Hills, Hyderabad, Telangana, 500033.
For Vamsee Teja Modern Rice Mill Private Limited-under CIRP

Kambhammettu
u Srinivasa
Subbaraya Sri
Vamsi
Digitally signed by
Kambhammettu
Srinivasa Subbaraya Sri
Vamsi
Date: 2025.09.11
11:18:58 +05'30'



FORM G

Invitation For Expression Of Interest For M/s. Vamsee Teja Modern Rice Mill Private Limited Operating In Agro-industry At West Godavari District

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vamsee Teja Modern Rice Mill Private Limited CIN: U15122AP2012PTC080350 PAN: AAECV0177C
2	Address of the registered office	Vamsee Teja Modern Rice Mill Private Limited CIN: U15122AP2012PTC080350 PAN: AAECV0177C
3	URL of website	https://vtmrmpl.stellarinsolvency.com/
4	Details of place where majority of fixed assets are located	The rice mill/factory has been sold to third party in FY 2020-21. The remaining nominal assets are located at D.NO. 3-249, Koderu-Tadepalligudem State Highway, Alamuru, Penumantra Mandal, Andhra Pradesh, India – 534 126.
5	Installed capacity of main products/ services	N/A, the rice mill/factory has been sold to third party in FY 2020-21.
6	Quantity and value of main products/ services sold in last financial year	N/A, there is no revenue from operations in the company as is evident from its last available financial statements as on 31-03-2025.
7	Number of employees/ workmen	N/A, there are no employees/workmen to the extent information made available.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please contact at: ip.vamseetejaricemill@gmail.com Visit website: https://vtmrmpl.stellarinsolvency.com/
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please contact at: ip.vamseetejaricemill@gmail.com Visit website: https://vtmrmpl.stellarinsolvency.com/
10	Last date for receipt of expression of interest	30th September 2025
11	Date of issue of provisional list of prospective resolution applicants	08th October 2025
12	Last date for submission of objections to provisional list	13th October 2025
13	Date of issue of final list of prospective resolution applicants	15th October 2025
14	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	17th October 2025
15	Last date for submission of resolution plans	17th November 2025
16	Process email id to submit EOI	ip.vamseetejaricemill@gmail.com
17	Details of the corporate debtor's registration status as MSME.	N/A

Place: Hyderabad

Date: 11-09-2025

Sd/-

Mr. Kambhammettu Sri Vamsi -Resolution Professional
IBBI Reg. No. IBB/I/PA-001/IP-P00664/2017-2018/11141
AFA Valid till: 31/12/2025

Reg. Address: Plot No. A-85, Flat No. DX-4, Sri Varasiddhi Nivas, Road No. 11, Opposite Sai Baba Temple, Jubilee Hills, Hyderabad, Telangana, 500033.
For Vamsee Teja Modern Rice Mill Private Limited-under CIRP



ఫారం-జ

అసక్తి వ్యక్తీకరణ కొరకు అహ్వానం
మెస్సర్స్ వంశీ తేజ మోడర్న్ రైస్ మిల్లు ప్రైవేట్ లిమిటెడ్
పశ్చిమ గోదావరి జిల్లాలో వ్యవసాయ పరిశ్రమలో కార్యకలాపాలు నిర్వహిస్తోంది.
(ఇన్సాల్యెన్సీ అండ్ బ్యాంక్రప్సీ బోర్డు ఆఫ్ ఇండియా (ఇన్సాల్యెన్సీ రిజిస్ట్రార్ జనరల్ ప్రాసెస్ ఫర్ కార్పొరేట్ పర్సన్స్)
రెగ్యులేషన్, 2016లోని రెగ్యులేషన్ 36వ యొక్క సబ్-రెగ్యులేషన్ (1) క్రింద)

సంబంధిత వివరాలు	
1	కార్పొరేట్ డేటార్ షేరు PAN మరియు CIN/LLP నెం.తోసహా వంశీ తేజా మోడర్న్ రైస్ మిల్ ప్రైవేట్ లిమిటెడ్ CIN: U15122AP2012PTC080350 PAN: AAECV0177C
2	రిజిస్టర్డ్ ఆఫీసు చిరునామా వంశీ తేజా మోడర్న్ రైస్ మిల్ ప్రైవేట్ లిమిటెడ్ CIN: U15122AP2012PTC080350 PAN: AAECV0177C
3	వెబ్సైట్ యొక్క యూఆర్ఎల్ https://vtmrmp.l.stellarinsolvency.com/
4	స్థిర ఆస్తులు మెజారిటీ ఉన్న స్థలం వివరాలు 2020-21 ఆర్థిక సంవత్సరంలో బియ్యం మిల్లు/ ప్యాక్టరీని మూడవ పార్టీకి విక్రయించారు. మిగిలిన నామమాత్రపు ఆస్తులు డోర్ నెం. 3-249, కోడేరు తాడేపల్లిగూడెం రాష్ట్ర రహదారి, అలమూరు, పెనుమంత్ర మండలం, ఆంధ్రప్రదేశ్, భారతదేశం -534 126 వద్ద ఉన్నాయి.
5	ప్రధాన ఉత్పత్తులు/ సర్వీసుల ఇన్స్టాల్ చేసిన సామర్థ్యం లేదు, 2020-21 ఆర్థిక సంవత్సరంలో బియ్యం మిల్లు/ ప్యాక్టరీని మూడవ పార్టీకి విక్రయించారు.
6	చివరి ఆర్థికసంవత్సరంలో విక్రయించిన ప్రధాన ఉత్పత్తులు/సర్వీసుల పరిమాణం & విలువ లేదు, కంపెనీ కార్యకలాపాల నుండి ఎటువంటి ఆదాయం లేదని 31-03-2025 నాటికి దాని చివరి అందుబాటులో ఉన్న ఆర్థిక నివేదికల నుండి స్పష్టంగా తెలుస్తుంది.
7	ఉద్యోగులు/ కార్మికుల సంఖ్య లేదు, అందుబాటులో ఉంచిన సమాచారం మేరకు ఉద్యోగులు/కార్మికులు లేరు.
8	రెండు సంవత్సరాల అందుబాటులోవున్న ఆర్థిక నివేదికలన్ని (షెడ్యూల్డ్ తో) సహా తదుపరి వివరాలు, రుణదాతల జాబితా, ప్రక్రియయొక్క తదుపరి ఈయెట్లకు సంబంధించి తేదీలు ఇక్కడ లభించును. వివరాల కోసం, దయచేసి ఇక్కడ సంప్రదించండి: ip.vamseetejaricemill@gmail.com వెబ్సైట్ను సందర్శించండి: https://vtmrmp.l.stellarinsolvency.com/
9	కోడ్లోని సెక్షన్ 25(2) (హెచ్) క్రింద రిజిస్ట్రార్ జనరల్ దరఖాస్తులకు అర్హత ఇక్కడ లభించును. వివరాల కోసం, దయచేసి ఇక్కడ సంప్రదించండి: ip.vamseetejaricemill@gmail.com వెబ్సైట్ను సందర్శించండి: https://vtmrmp.l.stellarinsolvency.com/
10	అసక్తి వ్యక్తీకరణకు స్వీకరణకు చివరి తేదీ 30th September 2025
11	నిర్ణీత రిజిస్ట్రార్ జనరల్ దరఖాస్తుదారుల ప్రొవిజినల్ జాబితా జారీ తేదీ 08th October 2025
12	ప్రొవిజినల్ జాబితా అభ్యంతరాలను సమర్పించుటకు చివరి తేదీ 13th October 2025
13	నిర్ణీత రిజిస్ట్రార్ జనరల్ దరఖాస్తుదారుల తుది జాబితా జారీచేయు తేదీ 15th October 2025
14	నిర్ణీత రిజిస్ట్రార్ జనరల్ దరఖాస్తుదారులకు రిజిస్ట్రార్ జనరల్ ప్లాన్ కొరకు ఇన్ఫర్మేషన్ మెమోరాండం, ఎవల్యూయేషన్ మ్యాట్రిక్స్ & అభ్యర్థన జారీతేదీ 17th October 2025
15	రిజిస్ట్రార్ జనరల్ ప్లాన్ సమర్పించుటకు చివరి తేదీ 17th November 2025
16	ఇటీవల దాఖలుకు ప్రాసెస్ ఇమెయిల్ ఐడి ip.vamseetejaricemill@gmail.com
17	ఎన్ఎంఎన్ఇగా కార్పొరేట్ డేటార్ రిజిస్ట్రేషన్ వివరాలు. అందుబాటులో లేదు

సలం: హైదరాబాద్
తేది: 11-09-2025

సం/-
మిస్టర్ కంభంమెట్టు శ్రీ వంశీ -రిజిస్ట్రార్ జనరల్ ప్రొఫెషనల్
IBBI Reg. No. IBBI/IPA-001/IP-P00664/2017-2018/11141
AFA Valid till: 31/12/2025

రిజిస్ట్రార్ చిరునామా: ప్లాట్ నెం. ప్లాట్ నెం-85, ప్లాట్ నెం. DX-4, శ్రీ వరసిద్ధి నివాస్, రోడ్ నెం.
11, సాయిబాబా ఆలయం ఎదురుగా, జూబ్లీ హిల్స్, హైదరాబాద్, తెలంగాణ, 500033.
వంశీ తేజా మోడర్న్ రైస్ మిల్ ప్రైవేట్ లిమిటెడ్ - CIRP కింద